

**Central Administrative Tribunal  
Principal Bench**

**OA No.91/2020**

New Delhi, this the 10<sup>th</sup> day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**



Aabi Binju, Age 61 years,  
S/o Late Shri G.P. Binju,  
R/o Flat No.339, Second Floor,  
Block-B, Pocket-5,  
Vivekanand Apartments,  
Sector-8, Rohini,  
New Delhi-110085  
(Retired as Scientist 'D' CSMRS  
(Group A), New Delhi)

...Applicant

(By Advocate : Shri K.L. Manhas )

**Versus**

1. Union of India through  
The Secretary,  
Ministry of Jal Shakti,  
Department of Water Resources, RD&GR,  
Shram Shakti Bhavan,  
Rafi Marg,  
New Delhi-110001.
2. The Director,  
The Central Soil and Materials Research Station  
(CSMRS),  
Department of Water Resources, RD&GR,  
Hauz Khas,  
New Delhi-110016.
3. The Union Public Service Commission,  
Through its Chairman, Dholpur House,  
Shahjahan Road,  
New Delhi.

...Respondents

(By Advocate : Shri Ranjan Tyagi )

**ORDER (ORAL)****Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicant seeks permission of the Tribunal to withdraw the OA. Permission is accorded. Accordingly, the OA is dismissed as withdrawn.

There shall be no orders as to costs.



(Aradhana Johri)  
Member (A)

(Justice L. Narasimha Redddy)  
Chairman

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